

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 13/16	TP 84/16	For compromise agreement	397/ 398	R.P. Trivikram & 6 others Vs. Mysore Stoneware Pipes & Potteries Ltd. & 8 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	PRADEEP FOR JUST LAW 90 36841647	Petitioner 1-7	<i>[Signature]</i>

ORDER

Counsel for Petitioner is present. He has filed progress report over the compromise settlement and again requested for time for filing final report. None appeared for Respondent. List it on 27/11/2017.

[Signature]
Member (T)

[Signature]
Member (J)